

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/3285 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong.

Dated Guwahati the 23rd May, 2025.

Sub: **Casual leave.**

Ref:- Your letter dtd. 19.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.05.2025**. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/3286/A, dated , 23-05-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

23.05.25

JT. REGISTRAR (VIGILANCE)

sd/-